

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 27th July, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 162/2014	Dr. Subhash C Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey, Adv. Mr. Shivendu Joshi Adv.	
2.	Original Application No. 318/2014 (CZ)	Babulal Jajoo Vs. State of Rajasthan & 5 Ors.	Dr. M.S. Kachhawa Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 19/2014 (M.A.197/2015) (M.A.290/2015)	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. & 11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivatav Adv. for R-1 Mr. Mohd. Alaudddin, Adv. for R-7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
4.	Original Application No. 44/2013	Tribunal At Its Own Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2 , 5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv.	
5.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv. Mr. Siddhartha Singh Chouhan, Adv.	
6.	Original Application No. 01/2014	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
7.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15) (M.A.No.277/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	

8.	Original Application No. 31/2015 (CZ)	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv	
9.	Original Application No. 149/2014 M.A. No.238/15	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.	
10.	Original Application No. 341 /2014	Vijay Singh Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv. Mr. Deepesh Joshi, Adv. Mr Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. Mr. Akshay Pare, Adv. Mr. Yadvendra Yadav, Adv.	
11.	Original Application No. 340 /2014	Mangal Chand Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in